

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 78 of 2020

IN THE MATTER OF:

Giriver Hotels & Resorts Pvt. Ltd. & Anr.

...Appellants

Versus

Gajendra Singh Panwar & Ors.

...Respondents

For Appellant: None

For Respondent: None

ORDER

02.06.2020 Nobody has appeared on behalf of the Appellant. Hence, this case is adjourned.

Let the Appeal be fixed for **09th June, 2020**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Balvindar Singh]
Member (Technical)

Basant B./Kam.